

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

To,

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

1. Sri Navneet Kumar, Judicial Commissioner, Ranchi,
2. Sri Sanjay Prasad, Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi [U.O.P. as Chairman, Commercial Taxes Tribunal, Ranchi],
3. Sri Bipin Bihari, Chairman, Appellate Tribunal, RRDA, Ranchi,
4. Sri Arun Kumar Rai, Member Secretary, JHALSA, Ranchi,
5. Sri Sanjay Kumar Chandhariyavi, Presiding Officer, Labour Court, Ranchi,
6. Sri Ravi Shanker Upadhyay, Presiding Officer, State Transport Appellate Tribunal, Ranchi,
7. Sri Mahendra Prasad, Secretary, Jharkhand Legislative Assembly, Ranchi,
8. Sri Pradeep Kumar, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(AHD Scam), Ranchi,
9. Sri Sunil Kumar Singh No.2, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
10. Sri Shree Prakash Dubey, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi,
11. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
12. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-Presiding Officer, MVACT, Ranchi,
13. Sri Sachindra Kumar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
14. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
15. Sri Manoj Kumar Singh, Jt. Secretary-cum-Addl. Legal Remembrancer, Law(J) Department, Ranchi,
16. Sri Anil Kumar Mishra No.1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
17. Sri Santosh Kumar No.1, Secretary, High Court Legal Services Committee, Ranchi,
18. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner, Ranchi,
19. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
20. Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi,
21. Sri Arvind Kumar No.1, Addl. Legal Remembrancer, Law (J) Department, Ranchi,
22. Smt. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court, Ranchi,
23. Sri Sanjay Kumar No.2, Secretary to Lokayukta Jharkhand, Ranchi,
24. Sri Santosh Kumar No.2, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau,
25. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
26. Sri Deepak Baranwal, Addl. Legal Remembrancer, Law (J) Department, Ranchi,
27. Smt. Kashika M. Prasad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
28. Sri Satyakam Priyadarshi, Deputy Registrar(Deputy Secretary), JHALSA, Ranchi,
29. Sri Sachindra Nath Sinha, Under Secretary-cum-Deputy Legal Remembrancer, Law(J) Department, Ranchi,
30. Sri Arvind Kumar No.2, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
31. Sri Braj Kishore Pandey No.2, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Ranchi,

32. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi,
33. Md. Faheem Kirmani, Secretary, DLSA, Ranchi,
34. Ms. Kumari Vaishali Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
35. Sri Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi
36. Sri Abhay Kumar Sinha, Principal District & Sessions Judge, Khunti,
37. Sri Rajesh Kumar No.1, District & Addl. Sessions Judge, Khunti,
38. Sri Kankan Pattadar, Secretary, DLSA, Khunti,
39. Sri Vidhan Chandra Choudhary, Principal District & Sessions Judge, Ramgarh,
40. Smt. Babita Prasad, District & Addl. Sessions Judge, Ramgarh,
41. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh,
42. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
43. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
44. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
45. Sri Prem Shankar, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh,
46. Sri Shekhar Kumar, Secretary, DLSA, Ramgarh &
47. Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Hazaribagh.
48. Sri Akhil Kumar, Principal Judge, Family Court, Hazaribagh,
49. Sri Syed Matloob Hussain, Presiding Officer, Labour Court, Hazaribagh &
50. Sri Ashok Kumar No.2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh.

Sub: - Nomination for attending Conference on "Law and Economics of Insolvency and Bankruptcy" to be organized by Insolvency Bankruptcy Board of India (IBBI) on 11th May, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

Enclosing herewith a copy of D.O. letter bearing No. ADV-12011/7/2019-IBBI/856 dated 15.04.2019 of Sri K.R. Saji Kumar, Executive Director, Insolvency and Bankruptcy Board of India, I am directed to inform that the Court has been pleased to nominate you for attending Conference on "Law and Economics of Insolvency and Bankruptcy" to be organized by Insolvency Bankruptcy Board of India (IBBI) on 11th May, 2019 at **Judicial Academy Jharkhand, Ranchi.**

Accordingly, you are accorded necessary permission for attending the aforesaid Conference.

This is for your information and needful.

Encl.: - Copy of Tentative programme schedule.

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 1638 /Apptt.

Dated, Ranchi, the May 02, 2019

Copy forwarded to Sri K.R. Saji Kumar, Executive Director, Insolvency and Bankruptcy Board of India for information and needful with reference to his D.O. letter No. ADV-12011/7/2019-IBBI/856 dated 15.04.2019 / the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the Judicial Commissioner, Ranchi / the Principal District & Sessions Judge, Khunti / the Principal District & Sessions Judge, Ramgarh / the Principal District & Sessions Judge, Hazaribagh for information / the Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi / the Joint Secretary, Jharkhand Legislative Assembly, Ranchi / the Deputy Secretary, Office of the Lokayukta, Ranchi for information / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

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02/05/19

Registrar (Administration)